

tax located in Bihar, against each of whom such demands were outstanding on 30-9-82 are as under:

Sl.	Name of the assessee
1.	Bihar State Forest Development Corporation Ltd.
2.	Late Ram Deo Singh.
3.	Bihar State Bridge Construction Co. Ltd.
4.	The News Paper & Publication (P) Ltd.
5.	Late Rajya Laxmi Sahiba.
6.	Srilal Saraf.
7.	Late Kamakhya Narain Singh.
8.	Laxmi Narain Ram Narain.
9.	Sardar Sewa Singh.
10.	Bihar State Text-Book Publishing Corpn. Ltd.
11.	Tata Robins Fraser Ltd.
12.	Parikhi Engineering and Building Co.

Business contracted by L.I.C. abroad

2205. SHRI R. L. BHATIA: Will the Minister of FINANCE be pleased to state:

(a) whether the new annual business contracted by LIC abroad has declined over the past five years;

(b) if so, the reasons therefor:

(c) the business contracted and expected to be contracted during the current year; and

(d) whether any positive steps have been taken to tap the foreign countries where prosperous Indians are living?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c). The foreign new business written by the LIC—in U. K., Fiji and Mauritius and also up to 26th July, 1979 in Kenya—during the last five years has been as under:—

Year	No. of policies	Sum Assured (crores of Rs.)
1977-78	4,242	15.85
1978-79	3,809	15.92
1979-80	2,796	11.23
1980-81	3,628	14.23
1981-82	3,560	15.74

During 1982-83, the LIC has budgeted new business of Rs. 18 crores as against new business of Rs. 16 crores during 1981-82.

(d) With a view to increasing the volume of its new business in these countries, the LIC is reviewing its policies and practices, keeping in view the conditions obtaining there.

Textile Agreement with the U.S.A.

2206. SHRI R.L. BHATIA: Will the Minister of COMMERCE be pleased to state :

(a) whether India held textile talks with the U.S.A. in Washington in November last;

(b) if so, the outcome thereof;

(c) what concessions were given by the U.S. Government towards